

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

## MISCELLANEOUS APPLICATION NO.170/00448/2018

IN

ORIGINAL APPLICATION NO.170/00111/2017

DATED THIS THE 04<sup>TH</sup> DAY OF OCTOBER, 2018

## **HON'BLE DR.K.B.SURESH, MEMBER (J)**

## **HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

1. Union of India,  
By its Secretary,  
Department of Posts,  
Ministry of Communication and Information Technology  
Dak Bhavan, Parliament Street,  
New Delhi – 110 001

2. The Chief Post Master General,  
Karnataka Circle,  
Palace Road,  
Bangalore – 560 001

3. The Postmaster General  
South Karnataka Region  
G.P.O. Building  
Bangalore – 560 001

4. The Superintendent of Post Offices  
Hassan Division  
Hassan – 573201

5. The Postmaster Grade-II  
Sakaleshpura Grade-II Post office  
Sakaleshpura – 573 134 .....Applicants in MA/Respondents in OA

(By Shri M. Rajakumar, Counsel for the Respondents and  
Shri S. Sugumaran, Senior Central Government Counsel)

Vs.

Gayathri S.V.  
D/o late Vishakanta Naidu,  
Aged about 51 years,  
Working as GDS MP,  
Sakaleshpura Post Office,

Sakaleshpura – 573 134  
Resident of Ajaad Road  
Sakaleshpura – 573 134  
Hassan District

....Respondent in MA/Applicant in OA

(By Advocate Shri B. Veerabhadra)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

MA 448/2018 for modification of order dated 06.06.2018 in O.A. No. 111/2017 is allowed. Learned counsel Shri M. Rajakumar's name to be shown in the cause title. Registry to issue fresh order to both parties.

(DINESH SHARMA)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/